

National Company Law Tribunal

Allahabad Bench

CP NO.1(ALD)/2017

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2017**

NAME OF THE COMPANY:M/S Shaila Crown Pvt. Ltd

SECTION OF THE COMPANIES ACT: u/s 252 of Companies Act,2013

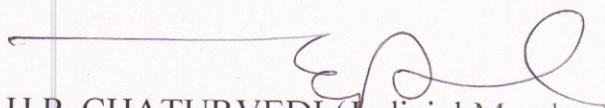
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

Order dated 15.02.2017

CP No.1(ALD)/2017 M/s Shaila Crown Pvt Ltd

Today there is no representation from the petitioner in the matter. The report/clarification from the office of the ROC is still awaited. The Registry of this Tribunal is directed to issue a fresh notice to the ROC, Kanpur for his report/objection/remark to this Tribunal by two weeks from the date of receipt of the copy of this order. The matter be listed on 2nd March,2017.

List the matter on 02.03.2017.


SH. H.P. CHATURVEDI (Judicial Member)

Dated 15.02.2017